

COURT- I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 of 2018 &
IA NOS. 326 & 554 OF 2018**

Dated: 8th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. Hinduja National Power Corporation Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Kohli
Mr. Abhishek Sharma

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Mr. Basava Prabhu S. Patil
Ms. Perna Singh
Ms. Gautam Kumar for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**